

THE THIRD SCHEDULE

(See section 14)

FORM OF CERTIFICATE OF MARRIAGE

I, E.F., hereby certify that on the day of 19..... A.B. and C.D*appeared before me and that the declaration required by section..... of the Foreign Marriage Act, 1969, was duly made, and that a marriage under that Act was solemnized between them in my presence and in the presence of three witnesses who have signed hereunder.

Sd. E.F.

Marriage Officer,

Sd. A.B. (bridegroom)

Sd. CD. (bride)

Sd. G.H. }

Sd. I.J. }

Sd. K.L. }

Three witnesses.

Dated the day of 19.....

*Herein give particulars of the parties.

⚔ To be entered.